

Title: Introduction of the Constitution (Scheduled Tribes) order (Amendment) Bill, 1999. (Amendment of the Schedule)

15.42 hrs.

SHRI BASU DEB ACHARIA (BANKURA): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

The motion was adopted.

SHRI BASU DEB ACHARIA : I introduce the Bill.

*Published in the Gazette of India Extraordinary Part-II, Section 2, dated 3.12.99.

&nb